HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 3rd December, 2020

No.HCM.II/440/2013-Estt/

Hon'ble the Chief Justice, High Court of Meghalaya, in supersession of all previous orders is pleased to reconstitute the Gender Sensitisation and Internal Complaints Committee at the High Court and District Courts under Regulation 4 of the Gender Sensitisation & Sexual Harassment of Women at the High Court of Meghalaya and District Courts (Prevention, Prohibition and Redressal) Regulations, 2019, as follows:-

High Court of Meghalaya

| SI.No. | Name and Designation of Members | Position |
|--------|---|------------------|
| 1 | Hon'ble Mr. Justice Hamarsan SinghThangkhiew, Judge | Chairperson |
| 2 | Smti. Marlene D Khongmen, Registrar | Member Secretary |
| 3 | Shri. Subhasis Chakrawarty, Senior Advocate | Member |
| 4 | Smti.Pubalee Dutta Bujarbaruah, Senior Advocate | Member |
| 5 | Smti.I.M.Syiem Chairperson, Meghalaya State Commission for Protection of Child Rights | Member |

East Khasi Hills District, Shillong

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Smti. Persara Syngkon Assistant District & Sessions Judge- cum-Member (MACT) | Chairperson |
| 2 | Smti. Rithelda Rymbai, Chief Judicial Magistrate-cum-Assistant District & Sessions Judge | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

West Jaintia Hills District, Jowai

| SI.No. | Name and Designation of Members | Position |
|--------|---|------------------|
| 1 | Smti.Belma Mawrie, | Chairperson |
| | District & Sessions Judge | |
| 2 | Smti.Ranee M. Kharsyntiew, | Member Secretary |
| | Chief Judicial Magistrate | |
| 3 | 2 (two) senior members of the Bar to be | Members |
| | nominated by the District & Sessions | |
| | Judge, one of whom shall be a woman | |

West Garo Hills District, Tura

| SI.No. | Name and Designation of Members | Position |
|--------|---|------------------|
| 1 | Smti.Dashalene Kharbteng | |
| | District & Sessions Judge | Chairperson |
| 2 | Smti. Anjeline M Pariat | Member Secretary |
| | Chief Judicial Magistrate-cum | |
| | Secretary, District Legal Services | |
| | Authority | |
| 3 | 2 (two) senior members of the Bar to be | Members |
| | nominated by the District & Sessions | |
| | Judge, one of whom shall be a woman | |

Ri-Bhoi District, Nongpoh

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Shri. Balaram Joshi District & Sessions Judge | Chairperson |
| 2 | Smti.Monica K Lyngdoh Chief Judicial Magistrate | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

West Khasi Hills District, Nongstoin

| SI.No. | Name and Designation of Members | Position |
|--------|---|------------------|
| 1 | Smti. Barisuk Khriam | Chairperson |
| | District & Sessions Judge | |
| 2 | Smti.Imarbakordor Lyngkhoi | Member Secretary |
| | Judicial Magistrate First Class | |
| 3 | 2 (two) senior members of the Bar to be | Members |
| | nominated by the District & Sessions | |
| | Judge, one of whom shall be a woman | |

East Garo Hills District, Williamnagar

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Shri. Marba Skhemlon District & Sessions Judge | Chairperson |
| 2 | Smti.Evalene Shabong Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

South West Garo Hills District, Ampati

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Smti. Dashalene Kharbteng District & Sessions Judge | Chairperson |
| 2 | Smti.Vanessa N Sangma Judicial Magistrate First Class | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Member |

South West Khasi Hills District, Mawkyrwat

| | Name and Designation | Position |
|--------|--|------------------|
| SI.No. | of Members | |
| 1 | Smti. Barisuk Khriam | Chairperson |
| | I/c. District & Sessions Judge | |
| 2 | Smti.lmarbakordor Lyngkhoi | Member Secretary |
| | Judicial Magistrate First Class | |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

East Jaintia Hills District, Khliehriat

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Smti. Gasalynn Rani District & Sessions Judge | Chairperson |
| 2 | Shri. Daniel S Marbaniang Chief Judicial Magistrate | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

North Garo Hilld District, Resubelpara

| SI.No. | Name and Designation of Members | Position |
|--------|--|------------------|
| 1 | Shri. Marba Skhemlon I/c District & Sessions Judge | Chairperson |
| 2 | Ms. Bandarisha Kharlukhi Judicial Magistrate First Class | Member Secretary |
| 3 | 2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman | Members |

REGISTRAR GENERAL

Memo No.HCM.II/440/2013-Estt/ 32/3A

Dated 3rd December,2020

Copy to for information:

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice R.V.More, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong.
- 5. The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat/Khliehriat/Resubelpara
- 6. Smti.I.M.Syiem, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
- 7. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
- 8. Shri.S.Chakrawarty, Senior Advocate, for kind information.
- 9. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
- 10. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 11. Notice board.
- 12. Office file

REGISTRAR GENERAL